

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th December, 2017

NO.HC.VII-97/2016/ 6123 /A ## In supersession of all the previous order(s), the Hon'ble High Court has been pleased to notify that, all the Bail Applications whether regular or anticipatory, in the District Courts of Assam, are to be destroyed after expiry of one year.

This order will come into force with immediate effect.

By Order,
Sd/-Robin Phukan
REGISTRAR GENERAL

Memo No.HC.VII-97/2016/ 6124- 6141 /A

dated:12.12.2017

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The District & Sessions Judge,
Kamrup (M), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/ Dima Hasao, Haflong.
He/she will circulate the circular amongst all the Judicial Officers under his/her jurisdiction.
3. The Special Judge, CBI, Assam, Guwahati
4. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati
5. The Special Judge, Assam, Guwahati
6. The Principal Judge, Family Court, No.1/ No.2, Kamrup, Guwahati/Silchar/ Barpeta.
7. The Judge, Designated Court, Guwahati
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
9. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh
10. The Presiding Officer, STAT and Member, MACT No.1, Kamrup, Guwahati
11. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar/ Sonitpur, Tezpur.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Registrar-cum-Principal to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar,(_____), Gauhati High Court, Guwahati.

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15. The Chief Judicial Magistrate
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/
Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/
Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/
Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar,
Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/
Dima Hasao, Haflong.
He/she will circulate the circular amongst all the Judicial Officers under
his/her jurisdiction.
16. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
17. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Circular in the Gauhati High Court website.
18. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/
Registrar (Admn.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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